



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2010-11/496

DNBS(PD).CC. No. 217 /03.10.42 /2010-11

May 02, 2011

All Non Banking Financial Companies /
Residuary Non Banking Companies

Dear Sir,

List of Terrorist Individuals / Organisations- under UNSCR 1267 (1999) and 1822(2008) on Taliban /AL-Qaida Organisation

The Chairman of UN Security Council's 1267 Committee has issued a note on March 10, 2011 regarding changes made in the consolidated List of Individuals and entities linked to Al-Qaida and Taliban ([copy enclosed](#)). **All NBFCs and RNBCs are advised to update the *consolidated list of individuals/entities and also those consolidated list of individuals/entities, issued prior to above mentioned note.** Before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further NBFCs and RNBCs should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

*The complete details of the **consolidated lists** are available on the UN website:

<http://www.un.org/sc/committees/1267/consolist.shtml>

Yours faithfully,

(Uma Subramaniam)
Chief General Manager-in-Charge
Encl:as above